

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 4399/2014

AWADH NATH DWIVEDI & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 28/01/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Rajeev Kumar Srivastav,Adv .
Mr. Rohit Singh,Adv.

For Respondent(s) Ms. Alka Sinha,Adv.
Mr. Anuvrat Sharma,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to all the
respondents to file the counter affidavit.

List again on 11.3.2016.

(M V RAMESH)
Registrar

MG